

**CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,**  
**SHRI. P. P. RAJVAIDYA. (C.R. NO.16)**  
**Date : 07.07.2020**

Sr.No.	Case No.	Party	Stage	Next date
1	PMLA Spl. Case No. 8/2019	Directorate of Enforcement V/s Rakeshkumar Wadhwan & Ors.5	Written Arguements	
2	PMLA B.A. 777/2020	State Government ED V/s Rana Kapoor	Written Arguements	
3	PMLA B.A. 805/2020	Dheeraj Wadhwan V/s Directorate of Enforcement	Written Arguements	
4	PMLA B.A. 806/2020	Kapil Wadhwan V/s Directorate of Enforcement	Written Arguements	
5	Spl. Case 515/2020	State of Maharashtra V/s Rajesh N Bangawala & Ors	Appearance	
6	Spl. Case 516/2020	State of Maharashtra V/s Rajesh Khare & Ors	Appearance	
7	ABA 612/2020	Mohd. Imran Khan@ Salman V/s J.J. Marg Pst.	Reply/Say.	
8	Session Case 577/2018	The Stae of DCB CID UnitII V/s Siddhesh S. Tamhankar & 1 ors.	Reply/Say	